

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI


C.P No. 1260/(MAH)/2017  
M.A. No. 648/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Sai Trading Co.  
V/s.  
Padmavati Wire & Cables Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	AMIT GUPTA	R.P.	

**ORDER**

MA 648/2017 IN CP No.1260/I&BP/NCLT/MB/MAH/2017

Wrongly on Board.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)